

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2631

ANSWERED ON:08.08.2000

RURAL ROADS

ASHOK NAMDEORAO MOHOL;C. KUPPUSAMI;MANI SHANKAR AIYAR;NARESH KUMAR PUGLIA;NEDURUMALLI  
JANARDHANA REDDY;PRABHUNATH SINGH;SHYAMA SINGH;T.M. SELVAGANAPATHI;ZORA SINGH MANN

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have decided to release Rs.2500 crore to the States as their share from the diesel cess for the development of rural roads;
- (b) if so, whether the guidelines for the allocation of funds have been finalised;
- (c) if so, the details thereof;
- (d) the share of each State therein;
- (e) if not, the time by which the funds are likely to be released;
- (f) whether the Government purpose to earmark separate funds for the development of rural roads in the backward regions and the areas predominantly inhabited by SCs/STs;
- (g) if so, the details in this connection;
- (h) whether any mechanism has been evolved to monitor the use of funds as well as development of the rural roads; and
- (i) if so, the details in this regard?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI SUNDARLAL PATWA)

(a) to (i): A sum of Rs.2,500 crore has been earmarked in the budget of 2000-01 for the construction of Rural Roads under Pradhan Mantri Gramodaya Yojana (PMGY).The Government are currently in the process of formulating a Rural Roads Programme, which would, inter-alia, deal with the allocation of funds and implementation strategy.